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NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench
6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 03rd June, 2024

NOTICE

Please take notice that the following matter in the Chennai Bench will be taken up on 05.06.2024 (Wednesday) at 2pm.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 53/2024 IA No. 158/2024	State Bank of India Vs India Power Corporation Ltd.	M/s Cyril Amarchand Mangaldas	Ms. Deepika Murali

By the order of Hon'ble Member (Judicial)

Chennai Bench